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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VIII Sale Notices of the Forest Department

NOTICE OF SALE OF FOREST PRODUCE IN BALLIGUDA FOREST DIVISION, ORISSA

Part I

List of timber, fuel and other forest produce as listed in the attached statement for the season 1945-46

To be sold by public auction at the following places :—

Lots 1 to 12, 14 and 19—At the Diamond Jubilee Town Hall near Khallikote College, Berhampur, on the 17th and 18th September 1945, from 2 P.M. to 5 P.M. each day.

Lots 13, 15 to 18—At the District Forest Office, Balliguda Division at Russelkonda on the 20th September 1945, from 2 P.M. to 5 P.M.

NOTE—The sale lots listed in the attached statement is subject to the special conditions published in Part II of this notice, and those mentioned in the sanctioned form of agreement and in the general conditions of sale. The successful bidders shall also be bound by the Orissa Forest Contract Rules, and the Madras and Indian Forest Acts as the case may be in force from time to time.

LIST OF ABBREVIATIONS

N—Normal or sound

D—Defective or not sound

Part II

1. Unless otherwise specified in Part I the payment of purchase money will be made in full or by instalments as detailed below :—

In case of timber and fuel—

- (a) Purchase price Rs. 100 or below—
One instalment on or before 15th October 1945
- (b) Purchase price Rs. 100 to 500—
1st instalment—50 per cent on or before 15th October 1945.
2nd instalment—50 per cent on or before 15th January 1946.
- (c) Purchase price above 500—
1st instalment—33½ per cent on or before 15th October 1945.
2nd instalment—33½ per cent on or before 15th January 1946.
3rd instalment—33½ per cent on or before 15th March 1946.

In case of minor forest produce—

- (a) Purchase price Rs. 500 or below—
One instalment on or before 15th October 1945
- (b) Purchase price above Rs. 500—
1st instalment—50 per cent on or before the 15th October 1945.
2nd instalment—50 per cent on or before 15th January 1946.

2. Intending bidders are warned beforehand that if they wish to bid on behalf of any prospective purchaser or recognised company they should produce a power of attorney signed by the intending purchaser. Such power of attorney should be handed over to the District Forest Officer just before the commencement of the sale and unless this is done they will not be allowed to bid under any circumstances on behalf of the prospective Firm or person.

3. Intending bidders are strictly warned to inspect the areas and growth beforehand. No complaints as regards the conditions of areas and growth will be entertained after the sales are concluded.

4. Ordinarily no extension of time for working in coppice coupe will be allowed.

5. Distance from Berhampur Railway station to G. Udayagiri by bus—77 miles.

Distance from Berhampur to Balliguda by bus—120 miles.

Distance from Berhampur to Phulbani by bus—108 miles.

Distance from Berhampur to Russelkonda by bus—50 miles.

Distance from Balliguda to Muniguda by road—62 miles.

Distance from Balliguda to Rupra Road Railway station—50 miles.

6. The Forest Contractor should pay the security deposit by the fall of the hammer in respect of the sale lot, then pay up the 1st instalment on or before the due date and then ask the Range Officer concerned in writing to deliver the sale lot to him or his agent. Failing to receive delivery the sale lot in question from the Range Officer, he should refer the matter to the District Forest Officer.

7. The purchasers of coupe shall deliver from their coupes timbers for Defence Services in such quantity and time and at such places as may be required by the District Forest Officer at the rates to be fixed by him and only such timbers as are not required by the District Forest Officer after passing will be released to them for disposal. The purchasers will be bound by the rules and regulations of the Supply Department in this respect.

8. Coupe purchasers shall have to supply such timbers as may be required by the various departments of the Government of Orissa at price rates not below those laid down in the Government of India, Supply Department Schedule of rates current at the time as may be fixed by the Conservator of Forests, Orissa, less one anna commission in the rupee of the Forest Department.

9. The District Forest Officer, Balliguda Division, has the power to terminate any contract for supply of war timbers absolutely on the expiration of the period of three months from the date on which notice of intention to terminate such contract has been served on the contractor by the District Forest Officer, Balliguda Division.

10. Coupe purchasers who are required to supply timber^s to the Forest Department in fulfilment of war board order^s will be required to pay to the Forest Department a commission of one anna in the rupee on the rates fixed, which amount will be realised by deduction from their dues.

11. The contractor shall at all times during the currency of this contract sell to local people for their own bona fide domestic and agricultural requirements timbers, fire-wood, and M. F. P. not exceeding the maximum rates laid down in the Forest Schedule of rates for Balliguda Forest Division current at the time.

12. (i) The local people, i.e., persons other than people belonging to hill tribes cannot purchase minor forest produce direct from the hill tribes who are entitled to the concession.

(ii) Hill tribes are allowed to collect and remove minor forest produce for their own bona fide domestic use even from Government reserves or unreserve lands but such minor forest produce surplus to their normal requirements should be directly sold to the Government contractor but not to any other.

(iii) Panos are prohibited from exploiting and gathering forest produce either for domestic or commercial purposes.

(iv) No person other than the Government contractor otherwise called the monopolist can purchase or sell or store or otherwise dispose of the forest produce. The forest contractor shall open depots at such central places within the leased out areas and also shall abide by the orders of the District Forest Officer in this connection from time to time.

13. Contractors whose bids are accepted should pay security deposit amounting to 10 to 25 per cent of the sale price at the discretion of the District Forest Officer in the Post Office Savings Bank pledged to the District Forest Officer for due fulfilment of the contract.

14. For further particulars reference may be made to the District Forest Officer, Balliguda Division, post Russelkonda, Ganjam district.

Lot No.	Range	Felling series and Coupe No.	Muttah	Unreserves	Species	Approximate number and description of main marketable trees in diameter classes												REMARKS
						12" to under 16"		16" to under 20"		20" to under 24"		24" to under 28"		28" and over		Total		
						N	D	N	D	N	D	N	D	N	D	N	D	
1	Kotaghar	Belghar F. S. coupe No. 5 (selection).	Sal .. Piasal .. Sahaajo .. Halando ..	20 .. 7 1 ..	44 .. 11 .. 1 .. 1 ..	128 .. 10 2	91 .. 4 .. 1	18 .. 1	307 .. 83 .. 2 .. 4	Period of contract— Up to 31st December 1946 Lead—18 miles to Ambodala Railway Station.			
2	Do.	Belghar F. S. coupe No. 7 (selection).	Sal .. Piasal .. Champa .. Sahaajo .. Halando	487 .. 19 1	346 .. 13 .. 2 .. 3 .. 1 ..	230 .. 13 .. 2 .. 2 .. 1	1,013 .. 45 .. 4 .. 0 .. 2	Period of contract— Up to 31st March 1947 Lead—18 miles to Ambodala Railway Station.			
3	Do.	Dharukoto ..	Sal	70 ..	41	7 ..	5	123	Period of contract— Up to 31st December 1943			
4	Do.	Kumaribandha	(a) Trees Sal .. Piasal .. Sahaajo .. Jamo .. Jangam .. Dhou .. Kusum .. Arjun ..	6 3 .. 1 .. 1 .. 2	17 .. 1 .. 6 4 1 .. 1 ..	2 1	25 .. 1 .. 9 .. 1 .. 6 .. 2 .. 2 .. 1	Period of contract— Up to 31st December 1946 Lead—40 miles to Muniguda Railway Station.				
				Total	..	84 ..	57 ..	140	96 ..	10	840				
				Total	457	305 ..	248	1,070				
				Total	70 ..	41	7 ..	5	123				
				Total	70 ..	41	7 ..	5	123				
				Total	..	13 ..	30 ..	4	47				

Sl. No.	Locality	Species	Under 12" dia.		Under 16" dia.		Under 20" dia.		C. ft.	Contract Period
			Sal	Other	Sal	Other	Sal	Other		
5	Belgarh	Sal	10	42	4	56	7	78	Period of contract— Up to 31st December 1946 Lead—20 miles to Ambadola Railway Station.	
		Sahaio	4	11	2			17		
		Mundi mundi	1	2				3		
		Arjun		1	1			2		
		Total	15	56	7			653.77		
6	Belgarh	Sal		81	0	20	15	75	Period of contract— Up to 31st December 1946 Lead—28 miles to Muniguda Railway Station.	
		Piasal		1	1			2		
		Tangan		1				1		
		Sahaio		3	8			7		
		Total		86	9	20	15	85		
6	Kotagarh	Sal		52	44	7	5	108	Period of contract— Up to 31st December 1946 Lead—28 miles to Muniguda Railway Station.	
		Total I		52	44	7	5	108		
		Sal		52	44	7	5	108		
		Total		52	44	7	5	108		
		Total		52	44	7	5	108		
7	Jhripanti	Sal	20	0	2			83	Period of contract— Up to 31st December 1946 Lead—38 miles to Muniguda Railway Station.	
		Total	20	0	2			83		
		Sal	20	0	2			83		
		Total	20	0	2			83		
		Total	20	0	2			83		
7	Jhripanti	Sal		75	48	36	81	100	Period of contract— Up to 31st December 1946 Lead—38 miles to Muniguda Railway Station.	
		Total		75	48	36	81	100		
		Sal		75	48	36	81	100		
		Total		75	48	36	81	100		
		Total		75	48	36	81	100		
8	Kurtamghai and Tumaribandha	Sal		70	17	3		90	Period of contract— Up to 31st December 1940	
		Sahaio		1	1			2		
		Total		71	18	3	1	93		
		Sal		70	17	3		90		
		Total		71	18	3	1	93		

Divisional lot number	Range	Felling series and Coupe No.	Muttah	Unreserves	Species	Approximate number and description of main marketable trees in diameter classes												REMARKS
						12" to under 10"		10" to under 20"		20" to under 24"		24" to under 28"		28" and over		Total		
						N	D	N	D	N	D	N	D	N	D	N	D	
9	Dalliguda	..	Pusangia	Sarapodi and Sithapodi	Sal .. Phasal .. Sahafo ..	35 .. 8 .. 1	30 ..	20 .. 1	10	107 .. 4 .. 1 ..	Period of contract— Up to 31st December 1946.				
10	Do.	..	Kurthangar	Dangepoda, Landriguda, Oungumala and Jarigiguda.	Sal .. Phasal .. Sahafo ..	78 .. 1	28 .. 3 ..	4	1	111 .. 1 .. 3 ..	Iitto				
11	Do.	..	Do.	Tondrang, Kodomilla, Kurthanghar and Dasang.	Sal .. Sahafo ..	63 .. 4	23 ..	0 .. 1	3	98 .. 5 ..	Ditto				
12	Phulbari	Ranipa'hara coupe No. 4 (selection).	Sal .. Phasal .. Sisu .. Mundimundi .. Bandhan .. Sahafo .. Mohulo .. Dhou .. Jam .. Miscellaneous ..	442 .. 52 .. 1 .. 5 .. 1 .. 8 .. 12 .. 5 .. 1 .. 2 ..	1	117 .. 20 6 5 .. 0 .. 1 .. 1 .. 1 ..	88 .. 4 4 .. 3 .. 1 .. 4 .. 4	2 1	22 2 1 .. 3	620 .. 76 .. 1 .. 17 .. 6 .. 14 .. 24 .. 10 .. 2 .. 6 ..	51 .. 0 1 .. 1 .. 6 .. 8 .. 5 2 ..	Period of contract— Up to and including 31st December 1946.				
Total					520	56	157	14	59	3	20	5	775	80				

Divisional sale lot No.	Range	Name of the block	Area prescribed in acre	Coupe No.	Species	Approximate quantity and description of main marketable species	REMARKS
13	G. Udayagiri	Rotangia (Block 'C')	45	6	Fuel	400 cart-loads	Period of contract—30th June 1946.

Working circle and kind of felling— Coppice with standard

Standards marked for retention— 141 trees

Divisional lot No.	Locality and Range	Species	Period of contract	Remarks
1	2	3	4	5
14	Balliguda Range (unreserves) ..	Sal rasin ..	From the date of execution of the agreement up to the 31st August 1946.	
15	Kotoghar Range ..	Tamarind ..	Ditto	
16	Balliguda ,, ..	Do. ..	Ditto	
17	G. Udayagiri ,, ..	Do. ..	Ditto	
18	Phulhani and Gochapara Ranges..	Do. ..	Ditto	
19	Unreserves of Kotoghar Range ..	Khair 6" diameter and over (Acacia catchu).	Ditto	

K. L. MAULIK

District Forest Officer, Balliguda Division

RUSSELKONDA : 16th August 1945

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